

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

CONTEMPT PETITION NO. 2 OF 2016 IN IA NO. 290 OF 2015
IN
APPEAL NO. 176 OF 2015

Dated: 29th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Chamundeshwari Electricity Supply Co. Ltd.

**.....Contempt Petitioner/
Appellant(s)**

Versus

**Duddukunta Sreedhar Reddy,
MD, M/s. Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr.**

**.....Opponent/Alleged
Contemnor R-1 & R-2**

Counsel for the Contempt Petitioner/
Appellant(s)

: Ms. Srishti Govil for
Mr. Balaji Srinivasan

Counsel for the Opponent/Alleged
Contemnor

: Mr. H.S. Holla
Mr. Gowtham Polanki
Mr. Raktim Gogai
Mr. Badrinath (Rep.)

ORDER

This Contempt Petition is filed by the petitioner/appellant requesting that contempt proceedings be initiated against Respondent No.1-M/s Saisudhir Energy (Chitradurga) Private Limited ("**Saisudhir Energy**") for deliberate willful disobedience of the order passed by this Tribunal on 10.09.2015, whereunder Saisudhir Energy had undertaken to restore the bank guarantee.

This matter was adjourned on several occasions in order to give a chance to the Saisudhir Energy to comply with our Order dated 10.09.2015. However, till date, the said order has not been complied with. We are not happy with the conduct of Saisudhir Energy. We would have passed some stringent order, but for the affidavit filed by Mr. D. Sreedhar Reddy, Managing Director of Saisudhir Energy tendering unconditional apology for not complying with our Order dated 10.09.2015. Mr. D. Sreedhar Reddy has also given an undertaking in that affidavit that within eight weeks from today Order dated 10.09.2015 passed by us will be complied with.

In view of this undertaking, which we have accepted, as a last chance, we adjourn the matter to 04.07.2016. We make it clear that no further adjournment will be granted.

(I. J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson